

Sugar-zone of Maharashtra

189. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have recently received any proposal from the Government of Maharashtra wherein it has been pleaded that Maharashtra should be divided into three zones on the basis of recovery and duration of sugar crushing season;

(b) if so, what are the details of the proposal;

(c) what decision Government have taken or propose to take in the matter; and

(d) when and which other States have been divided on the above pattern and the reasons thereof in each case?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). The Government of Maharashtra have urged the Central Government to demarcate the sugar factories of Maharashtra into three separate zones, for the purpose of fixing levy sugar prices, on the basis of variation in the recovery of sugar and the duration of the crushing season in different regions of the State.

(c) Since the 1980-81 season, the levy sugar prices are being determined on the basis of the recommendations of the High Level Committee which went into the cost structure of the industry and submitted its report to Government in October, 1980. This Committee recommended a single zone for the Maharashtra factories. Since the demand for sub-zoning of the State has not been considered afresh by any expert body, Government have not found it possible to accede to the demand for the present.

(d) Uttar Pradesh and Bihar were demarcated into sub-zones in 1969-70 on the recommendation of an expert body, namely, the Tariff Commission.

Scheme to give Irrigation Facilities to Additional Land

190. SHRIMATI JAYANTI PATNAIK:

SHRI VIRBHADRA SINGH:

SHRI T. DAMODER REDDY:

SHRI G. NARASINGHA REDDY:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that his Ministry is going to launch a new water scheme to give irrigation facilities to an additional 25 million hectares of land;

(b) if so, the amount earmarked for the implementation of such ground water scheme;

(c) the total hectares of land that can be irrigated in various States on implementation of such scheme;

(d) the expected time of the completion of the survey in various rivers for this purpose; and

(e) the details about the implementation of such proposal?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (e). The Government have formulated a National Perspective for Water Resources Development which envisages creation of optimum storages on various rivers wherever feasible and transferring after meeting the local needs, the surplus flows for utilisation in deficit regions by constructing inter-connecting links. As per rough estimates the implementation of the scheme is expected to cost about Rs. 50,000 crores based on present day prices. The proposal envisages irrigation in an additional area of 25 million

hec, by surface flows apart from 10 million hectares by increased use of ground water. The proposal also envisages generation of about 40 million Kw of power. Initially, it is proposed to take up survey and investigations for creation of storages on and inter-linking of Peninsular rivers. For this purpose it has been decided to constitute a National Water Development Agency as a Society to be registered under the Societies Registration Act, 1860. The scheme of surveys and investigations is estimated to cost about Rs. 107 crores and the work is expected to be completed in a period of about 7 to 10 years. Various steps necessary for constitution of the Agency are being taken.

Dearth of Trained Personnel in Marine Fishing

191. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that there is a dearth of trained personnel in marine-fishing in various States;

(b) if so, the steps Government have taken so far or propose to take to make available more number of trained personnel in this trade; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) and (c). Government of India have two Institutes at present, viz., Central Institute of Fisheries Education, Bombay, and Central Institute of Fisheries, Nautical & Engineering Training, Cochin which conducts training courses in marine fishing.

The Central Institute of Fisheries Education at Bombay conducts a two-year course in Inland and Marine

Fishing. 40 candidates are admitted every year.

The Central Institute of Fisheries Nautical and Engineering Training, at Cochin and its unit at Madras conduct courses on Fishing Secondhands (15 months), Engine Drivers of fishing vessels (15 months), Boat Building Foremen (15 months), Shore Mechanics (12 months) Gear Technicians (9 months), Radio Telephone Operators (9 months) and Teachers Training (6 months).

To bridge the gap of availability and requirement of trained personnel, a new unit of the above Institute has recently been opened at Visakhapatnam. It has started functioning from 1st October, 1981. It conducts courses for Fishing Secondhands and Engine Drivers of fishing vessels only at present.

Inservice trainees are sponsored by State Governments for various courses at the above two Institutes. A limited number of private candidates and foreign candidates are also admitted.

To meet the shortage of trained personnel in marine fishing, there are training Centres in the States of Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa, Lakshadweep and Andaman & Nicobar Islands where the candidates are trained in marine fishing like operation of mechanised boats, navigation etc. Many of these candidates get the opportunities for higher training at Central Institutes mentioned above.

Report of working Group on Growth of Private housing

192. SHRI JAGDISH TYTLER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Working Group appointed by the Government to stimulate the growth of private housing has submitted its report;